

**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P. 676/2014

IN

O.A. 1760/2014

This the 29th day of April, 2016

**Hon'ble Shri V.N. Gaur, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

R. Rajesh Kumar, Aged-46 Years,  
S/o Late Sh. R.James,  
Working as Sanitary Inspector in  
Safdarjang Hospital, New Delhi,  
R/o WB-137A, Ganesh Nagar-II,  
Sakurpur, Delhi-92. ... Applicant

(By Advocate: Ms. Sonika for Mr. Yogesh Sharma)  
Versus

Dr. Raj Pal,  
Additional DG & Medical Superintendent,  
VMMC & Safdarjang Hospital,  
Govt. of India, New Delhi-29 ... Respondents

(By Advocate: Ms. Sadhma for Mr. Hilal Haider )

**Order (oral)**

**Hon'ble Mr. V.N. Gaur, Member (A)**

Learned proxy counsel for the petitioner submits that the prayer made by the petitioner in the CP has already been granted and seeks permission to withdraw the CP.

2. Accordingly, the C.P. is dismissed as withdrawn. Notices issued to the contemnors/respondents are discharged.

(Raj Vir Sharma)  
Member (J)

(V.N. Gaur)  
Member (A)

